

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated: **13th September, 2022**

No. **379 A:** In partial modification to Court's notification no. **353A** dated **01.09.2022** relating to transfer and posting of Sri Alok Gupta, Deputy Director, Bihar Judicial Academy, Patna as Additional District and Sessions Judge-cum-Special Judge, POCSO Act, Lakhisarai the word "**Exclusive**" stands inserted before the word "**Special**".

By order of the High Court
Sd/- Rupesh Deo
Registrar General

Memos No. 56246-56264 Dated, Patna, the 13th September, 2022

Copy forwarded to the Secretary to the Government of Bihar, Department of General Administration, Govt. of Bihar, Patna / The Secretary to the Government of Bihar, Law Department, Patna / The Accountant General (G.E. 7}, Birchand Patel Marg, Patna / Registrar (Vigilance) 1/C, Patna High Court, Patna / Registrar (Administration) 1/C, Patna High Court, Patna / Registrar (Appointment) 1/C, Patna High Court, Patna / Registrar I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / District and Sessions Judge, Lakhisarai / Sri Alok Gupta, Deputy Director, Bihar Judicial Academy, Gaighat, Gulzarbagh, Patna / Section Officer 1/C, Statistical Section, Patna High Court, Patna / Section Officer 1/C, A. D. Misc. Section, Patna High Court, Patna / Section Officer 1/C, Vigilance Cell, Patna High Court, Patna / Section Officer 1/C, Legal Cell, Patna High Court, Patna / Section Officer 1/C, Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information and necessary action.

By order of the High Court,



Registrar General